

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SKSP INFRA PRIVATE LIMITED

1.	Name of the Corporate Person	:	SKSP INFRA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	:	21 st September, 2016
3.	Authority under which Corporate Person is Incorporated/ Registered	:	Ministry of Corporate Affairs
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	:	U70109DL2016PTC315753
5.	Address of the Registered Office Address and Principal Office (if any) of Corporate Person	:	House No. 47, Landmark Opp. New Court, Gokhale Market, Tis Hazari, New Delhi - 110054
6.	Liquidation Commencement Date of Corporate Person	:	28 th December, 2019
7.	Name, Address, E-mail Address, Telephone Number and Registration Number of the Liquidator	:	Amit Kaushal Address: A-62, Basement, Defence Colony, New Delhi- 110024 E-mail Address: aka_pcs@yahoo.com Contact Details: 9810050390; 011-46074119 Reg. No.: IBBI/IPA-002 /IP-N00041/2016-17/10080
8.	Last date of Submission of Claim	:	27 th January, 2020

Notice is hereby given that **SKSP INFRA PRIVATE LIMITED** has commenced voluntary liquidation on 28th December, 2019.

The stakeholders of **SKSP Infra Private Limited** are hereby called upon to submit a proof of their claims, on or before 27th January, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi
Date: 31/12/2019




Amit Kaushal
Liquidator